

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NARENDRA SOLVEX PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Narendra Solvex Private Limited
2.	Date of incorporation of corporate debtor	05/06/1991
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15140MH1991PTC061956
5.	Address of the registered office and principal office (if any) of corporate debtor	Deege House, Jaistambh Chowk Rallies Plot Amravati, Maharashtra - 444601
6.	Insolvency commencement date in respect of corporate debtor	16.09.2021 (Copy of the order received on 07.10.2021)
7.	Estimated date of closure of insolvency resolution process	15.03.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Jagdish Kumar IBBI/IPA-001/IP-P00671/2017-2018/11143
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: B56, Wallfort City, Bhatagaon, Ring Road No.1, Raipur, Chhattisgarh, 492001 E-mail: jkparulkar.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: B56, Wallfort City, Bhatagaon, Ring Road No.1, Raipur, Chhattisgarh, 492001 E-mail: cirpnarendrasolvex@gmail.com
11.	Last date for submission of claims	21.10.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Narendra Solvex Private Limited on 16.09.2021.

The creditors of Narendra Solvex Private Limited, are hereby called upon to submit their claims with proof on or before 21.10.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Jagdish Kumar
Interim Resolution Professional
Narendra Solvex Private Limited
Registration No.: IBBI/IPA-001/IP-P00671/2017-18/11143

Date: 08.10.2021
Place: Raipur